

blems and difficulties of hosiery industry; and

(b) if so, by what time their report is likely to be submitted to Government?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) The Study Group is expected to submit its report by the end of July, 1962.

बीकानेर में कांच के सामान का कारखाना

१०६३. श्री प० ला० बाहपाल : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान के बीकानेर नगर में एक कांच के सामान का कारखाना बन्द कर दिया गया है ;

(ख) यदि हां, तो इसके क्या कारण हैं ;

(ग) क्या इस कारखाने को पुनः चालू करने की कोई योजना है ;

(घ) यदि हां, तो क्या इस कारखाने को चलाने के लिये सरकार के पास प्रार्थना पत्र आये हैं ; और

(ङ) यदि हां, तो किन-किन फर्म या कम्पनियों के प्रार्थना-पत्र आये हैं ?

वाणिज्य तथा उद्योग मंत्रालय में उद्योग मंत्री (श्री कानूनगो) : (क) से (ङ). जानकारी इकट्ठी की जा रही है और वह यथाशीघ्र सभा की मेज पर रख दी जायेगी।

राजस्थान में आकाशवाणी केन्द्र

१०६४. श्री प० ला० बाहपाल : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष राजस्थान में कितने आकाशवाणी केन्द्र खोले जाएंगे और कहां-कहां खोले जायेंगे ;

(ख) उक्त आकाशवाणी केन्द्रों के प्रत्येक भवन पर कितना रूपया व्यय किया जायेगा ; और

(ग) ये केन्द्र कब से चालू हो जायेंगे ?

सूचना और प्रसारण मंत्री (डा० ब० गोपाल रेड्डी) (क) राजस्थान में निम्नलिखित पांच ट्रांसमीटर लगाने की तजवीज है :—

बीकानेर	. १० किलोवाट मीडियम वेव
उदयपुर	५ किलोवाट मीडियम वेव
जोधपुर	. १ किलोवाट मीडियम वेव
जयपुर	. १ किलोवाट मीडियम वेव
अजमेर	. १ किलोवाट मीडियम वेव

(ख) बीकानेर में लगने वाले ट्रांसमीटर के भवन पर खर्च का अनुमान २.७५ लाख रुपये है और उदयपुर में लगने वाले ट्रांसमीटर के भवन पर २.८३ लाख रुपये। अन्य केन्द्रों पर नये भवन बनाने की आवश्यकता नहीं है।

(ग) आशा है कि ये ट्रांसमीटर क्रमशः अगले दो वर्ष में चालू हो जायेंगे।

Uranium Mines in Singhbhum

1065. Dr. U. Misra: Will the Prime Minister be pleased to state:

(a) whether any compensation has been paid to the evicted persons in Singhbhum district in Bihar whose lands have been acquired for Jaduguda Uranium mines;

(b) what is the rate of compensation; and

(c) what is the total amount of compensation so far paid?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes.

(b) The rate of compensation varies with the nature and quality of the land acquired. For the lands so far acquired in the villages of Ichra and Mechau in the Singhbhum District of Bihar, the prescribed payable values of raiyats' interest are as under:

Description of land	Rate per acre
Dhan I.	Rs. 1,764
Dhan II.	Rs. 1,411
Dhan III.	Rs. 882
Gora I.	Rs. 882
Gora II.	Rs. 265
Gora III.	Rs. 88
Waste Land.	Rs. 44

In addition to the above, solatium, landlords' interest, value of houses, trees, wells, tanks, standing crops, etc., if any, are included in the compensation payable to owners.

(c) 252.92 of land were acquired in 1960, for which a sum of Rs. 2,55,784 was deposited with the Government of Bihar on account of compensation payable to the land owners. Out of this, a sum of Rs. 2,41,955 has actually been disbursed to the parties concerned by the State Government.

Further, a sum of Rs. 82,578 has been placed at the disposal of the State Government as deposit for acquisition of additional 12.46 acres of land in the area.

Indian Labour Conference

1066. Shri Indrajit Gupta: Will the Minister of Labour and Employment be pleased to state the proposed dates, venue and agenda of the 20th Session of the Indian Labour Conference?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): The Indian Labour Conference is proposed to be held from 7th to 9th August, 1962, at New Delhi. The interests concerned have been asked to forward their suggestions for the agenda.

Allocation for industries in Punjab for Third Plan

1067. Shri D. C. Sharma: Will the Minister of Planning be pleased to state:

(a) whether the original plan allocation for the Third Five Year Plan in the field of industry for Punjab has been modified;

(b) if so, what are the modifications;

(c) what was the original plan allocation for the Third Plan for Punjab under the head 'Industries';

(d) whether any additional amount has been provided for;

(e) if so, what amount; and

(f) if not, how these modifications have been effected without increasing the amount as finally allocated in the Third Plan?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) No sir, there has been no modification in the original State Plan allocation.

(b) Does not arise.

(c) Rs. 14.4 crores.

(d) No, Sir.

(e) and (f). Do not arise.

Production of Soap

1068. Shri Himatsingka: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of soap produced by units using power and by non-power units separately;

(b) what is the amount of Central Excise duty realised from power units and non-power units respectively;

(c) the number of factories in each category (i) power and (ii) non-power;

(d) whether any imported raw materials are used by the soap industry; and

(e) if so, what amount of foreign exchange is released to power units and non-power units for the same?